

(b) the block-wise number of villages electrified; and

(c) the scheme to electrify the villages which have not been electrified so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) & (b) Chhota Udaipur is not a District but is a taluka in the Vadodara (Baroda) district of Gujarat State. There are 297 inhabited villages in this taluka, out of which 82 villages had been electrified as on 31-3-1980.

(c) Excepting 50 villages which are getting submerged under the Heran Dam Project, all the remaining villages are sanctioned and programmed to be electrified in the next five years 1980—85.

Export of Indian Films

6006. **SHRI AMARSINGH V. RATHAWA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number and names of Indian films exported during the last three years; and

(b) the names of the countries to which exported?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) & (b) The information is being collected and will be laid on the Table of the House.

Employees in Hindustan Petroleum Corporation and Bharat Petroleum Corporation

6007. **DR. A. U. AZMI:**
SHRI RASHEED MASOOD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total number of management employees separately in supervisory and executive grade in the following public undertakings;

(i) Hindustan Petroleum Corporation;

(ii) Bharat Petroleum Corporation; and

(b) out of these employees what is the number and particulars of Scheduled Castes and Scheduled Tribes in each grade?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) The requisite information is being collected and will be laid on the Table of the House.

Cancellation of Land allotted to Pong Dam Oustees in Rajasthan

6008. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government have received complaints regarding the cancellation of land allotted to the Pong Dam Oustees in Rajasthan;

(b) if so, whether the Government of India have taken any steps to ensure that the Oustees are not subjected to harassment through these cancellations and other measures taken by the Rajasthan authorities;

(c) if so, the nature of the steps taken alongwith the dates with effect from which such steps have been taken;

(d) the total land allotted to the Pong Dam Oustees as also the number which have already been cancelled and sold through auctions; and

(e) the steps proposed to be taken to restore the land already cancelled?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e) A committee under the chairmanship of Secretary (Irrigation), comprising of representatives of the Department of Power and the concerned officers of the Governments of Rajasthan and Himachal Pradesh, has